

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 394**

TO BE ANSWERED ON THE 22ND JULY, 2026/ ASHADHA 31, 1948 (SAKA)

IMPLEMENTATION OF VIBRANT VILLAGES PROGRAMME IN HIMACHAL PRADESH

394 SHRI HARSH MAHAJAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of villages identified in Himachal Pradesh under the Vibrant Villages Programme, district-wise and the current status of implementation of road connectivity, power supply, healthcare, communication network and drinking water facilities in these villages;

(b) the funds allocated and released for Himachal Pradesh under the Programme, year-wise, during the last three years;

(c) whether any Detailed Project Reports (DPRs) or proposals from Himachal Pradesh under the Programme are pending with Government and if so, the details and current status thereof; and

(d) the reasons for delay, if any, in completion of identified works and the corrective measures being taken?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (d): The Government approved the Vibrant Villages Programme-I (VVP-I) as a Centrally Sponsored Scheme on 15th February, 2023 for the comprehensive development of 662 select villages located in 46 blocks abutting northern border in 19 districts of Arunachal Pradesh, Sikkim, Himachal Pradesh, Uttarakhand and UT of Ladakh. Under the programme, 75

villages in Himachal Pradesh have been identified comprising 55 villages in Kinnaur district and 20 villages in Lahaul & Spiti district.

As informed by the State Government of Himachal Pradesh, 53 villages have road connectivity, 52 villages have access to drinking water facilities, 50 villages have access to healthcare services and 56 villages have 4G mobile connectivity. Further, under convergence, the Ministry of Power has sanctioned 31 projects with an outlay of ₹79.32 crore for augmentation of the power distribution infrastructure.

Since the inception of the programme, 657 project proposals have been received from Himachal Pradesh. 169 projects with an outlay of ₹152.36 crore have been sanctioned under VVP-I by the MHA and through convergence by various Central Ministries/Departments. An amount of ₹6.87 crore has been released to the Himachal Pradesh under VVP-I so far.

The progress of projects is reviewed periodically and necessary coordination are undertaken as required.
